

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/AMR/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC


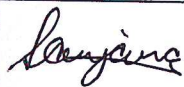
Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ruman Bijarnig	Pcs	9703358320	
SANJANA TRIPATHY	Advocate	8294494245	

ORDER

Counsel for both the sides are present. Counter to the CP is filed. Copy served. Heard submissions from the side of the Petitioner (FC). On request the matter is posted to 19.03.2020 for hearing from the side of the Respondent.


MEMBER JUDICIAL